

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No. HHC/Admn.3(55)/2012-

Dated Shimla, the 28th August, 2019.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla- 171 001.

To

M/s Electronics Niketan,
4th Floor, MeitY, 6, CGO Complex,
Lodhi Road, New Delhi - 110 003
through its representative
Shri Ashok Chauhan, CSC State Head, HP
(Only Through e-mail)

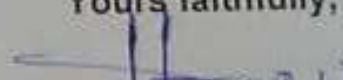
**Subject: Written Test for the posts of Clerk (Subordinate Courts)
held on 28th July, 2019.**

Sir,

With reference to the captioned subject, I have been directed to inform you that Hon'ble High Court of Himachal Pradesh has debarred one candidate having his Roll Number 003367, namely Sh. Balram S/O Sh. Maha Singh from appearing in any future exams to be conducted by the High Court, since the said candidate has been found impersonated by one Sh. Jaideep S/O Sh. Karamveer and another person involved in Malpractice Namely Anil S/O Sh. Karamveer, while written test for the post of Clerk (Subordinate Courts) held on 28th July, 2019, which is against the instructions. Sh. Jaideep S/O Sh. Karamveer and another person involved in Malpractice Namely Anil S/O Sh. Karamveer are also debarred from appearing in any future exams to be conducted by the HP High Court.

You are, therefore, requested that the candidature of Sh. Balram S/O Sh. Maha Singh (Roll Number 003367) may please be cancelled immediately and place appropriate condition in the Recruitment Portal of this High Court, so that above candidate alongwith his accomplices could be debarred permanently from applying against any future vacancies (under direct recruitment mode) of High Court of H.P.

Yours faithfully,

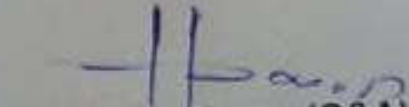

Asstt. Registrar (O&A)

Dated, the 28th August, 2019.

Endst. No. As above

Copy forwarded to:-

1. The Scientist-D, N.I.C., High Court of H.P., Shimla- 171 001, with a request to upload the above information on the High Court Website under the "Announcement & Recruitment Link".


Asstt. Registrar (O&A)